

- (vii) to pen specialised SSI branches or convert those branches which have a fairly large number of SSI borrowal accounts into specialised branches.
- (viii) the viable sick units should be identified and urgent action should be taken to put out them on the nursing programme.
- (ix) the standardised loan application forms to be used by SSI units for applying for loans have been further simplified.

Debt Burden

3069. SHRI ATAL BIHARI VAJPAYEE :
DR. LAXMINARAYAN PANDEYA :
MAJ. GEN. (RETD.) BHUWAN
CHANDRA KHANDURI :

Will the Minister of FINANCE be pleased to state :

(a) the amount of external debt and domestic debt as on March 31, 1995;

(b) whether there has been an abnormal increase in the stock of debt over the 1993-94 levels;

(c) if so, the reasons therefor; and

(d) the debt service ratio (DSR) during the years 1993-94 and 1994-95 in terms of the percentage of total revenue receipts, the Components of "repayment of principal" and "interest on debt"?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b). The details are as under :-

(Rs. crore)

| Total outstanding internal debt and other liabilities and external debt on Govt. account (at book value) | 1993-94 | 1994-95 (RE) | Variation |
|--|---------|--------------|-----------|
| | 477668 | 5413229 | 63661 |

(c) Expenditure had exceeded the budget estimates in 1994-95 mainly on account of plan, subsidies and loans to states against small saving collections.

(d) the details are as under :-

(Rs. crore)

| S. No. | Debt Servicing | 1993-94 | 1994-95 (RE) |
|--------|----------------------------|---------|--------------|
| 1 | 2 | 3 | 4 |
| 1. | Repayment of debt* | 63432 | 62256 |
| 2. | Total Interest payment | 36695 | 44000 |
| 3. | Total debt servicing (1+2) | 100127 | 106258 |

| 1 | 2 | 3 | 4 |
|----|----------------------|-------|-------|
| 4. | Revenue Receipts | 75453 | 88770 |
| 5. | Percentage of 2 to 4 | 48.6% | 49.5% |

* Excluding discharge of 91 day Treasury Bills, Reserve Funds and deposits not bearing interest and suspense transactions.

Electronic Clearing System in Banks

3070. SHRI S.M. LALJAN BASHA : Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to introduce electronic clearing system in banks;

(b) if so, the details thereof;

(c) the steps taken to improve the efficiency in clearing outstation cheques;

(d) whether such modernisation proposals are being implemented in any of the banks in Andhra Pradesh; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (e). Information is being collected and will be laid on the Table of the House.

[Translation]

Facilities to Export Units

3071. SHRI NITISH KUMAR :
SHRI NAWAL KISHORE RAI :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Union Government had declared relaxation alongwith providing several types of facilities for all the exporter industrial units from time to time for selling their products in domestic market during the last three years;

(b) if so, the details thereof alongwith the terms and conditions;

(c) the reasons for providing these facilities;

(d) whether these units had been economically affected due to provision of this type of special facilities to these industries;

(e) if so, the details thereof; and

(f) if not, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c). Export Oriented Units have been given a liberal package of incentives which include permission to sell their products in the domestic market. They have access to